

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) Three flight tests of anti-tank missile 'NAG' were conducted successfully on 1st, 3rd and 8th August, 1996 respectively to prove its control and guidance systems.

(c) and (d). Development of 'NAG' will boost our defence and fire power against adversaries' tanks due to its capability to defeat all futuristic armours including reactive armour upto a range of 4 km and its 'top attack' and 'fire and forget' capability.

[Translation]

#### **Eye Flue and Jaundice**

3931. DR. VALLABH BHAI KATHIRIA:  
SHRI RATILAL VARMA:  
SHRI CHANDRESH PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Rajdhani Men Ankho Ka Flu Wa Piliya Joron Par" appearing in Hindustan on August 22, 1996;

(b) if so, the details thereof;

(c) the number of persons suffering from these diseases in Delhi and in other States, State-wise; and

(d) the remedial measures taken by the Government to check the spread of these diseases alongwith the amount of financial aid and other assistance provided to the States during the current financial year to fight these diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). Yes, Sir. Govt. is aware of the prevalence of Conjunctivitis (Ankho Ka Flu) in the Capital. Cases of Jaundice have also been occurring since May, 1996 in some parts of the capital. No such Survey about the number of persons suffering from these diseases has been undertaken.

(d) A Press Statement has been released by the Health Minister of the Govt. of Delhi including Do's and Dont's regarding Eye Flu. Some interviews have also appeared in Television in this regard. Under National Programme for Control of Blindness funds are being released to all the States/UTs to implement Blindness Control activities. No specific grant is given to the States/UTs for the control of Conjunctivitis and Jaundice.

[English]

#### **Asean Conference, Jakarta**

3932. SHRI BHAKTA CHARAN DAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an Indian delegation has visited Jakarta to attend the ASEAN Conference;

(b) if so, the composition of the delegation;

(c) the names of other countries who had participated in the Conference; and

(d) the issues discussed in the said conference and the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir. An Indian delegation visited Jakarta from 22nd to 25th July, 1996 to attend the ASEAN Post Ministerial Conference (PMC) and the ASEAN Regional Forum (ARF) Meetings.

(b) The delegation was led by the External Affairs Minister and included Foreign Secretary, Secretary (Economic Relations) and five other officials of the Ministry of External Affairs.

(c) The participation in the ASEAN Post Ministerial Conference (PMC) and the ARF included the seven ASEAN countries, viz. Brunei, Indonesia, Malaysia, Philippines, Singapore, Thailand and Vietnam, ten Full Dialogue Partners of ASEAN, viz. Australia, Canada, China, European Union, India, Japan, Republic of Korea, New Zealand, Russia and USA, and four Observers of ASEAN - Laos, Cambodia, Myanmar and Papua New Guinea.

(d) The issues discussed at the Meetings included Middle East, Bosnia Herzegovina, World Trade Organisation and Disarmament issues including CTBT. Indo-ASEAN economic cooperation under the framework of the Dialogue Partnership was reviewed and an Agenda for Action established. It was agreed that future cooperation be pursued in the sectors of Trade, Investment, Science & technology, Tourism, Human Resource Development and Infrastructure. Academic, business cultural and media related inter-change is to be promoted.

#### **Modernisation of Coronary Unit in Kerala**

3933. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Kerala Government has sought clearance of the proposals to modernise the coronary unit of the Medical colleges at Calicut and Trivandrum; and

(b) if so, the details of projects with estimated total cost and decision of the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). Planning Commission has informed that a proposal for modernisation of Intensive Coronary Care Unit in Cardiology Department of Trivandrum Medical College and Hospital was received for additional central assistance. The proposal was examined in the Commission and State Government of Kerala was requested to reconsider it in view of the availability of such facilities at Sri Chitra Institute and if it was felt necessary, the proposal could be considered for inclusion as a State Plan during Annual Plan 1996-97.

**Loan from OECF, Japan**

3934. SHRI SATYAJIT SINH DULIPSINH GAEKWAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether due to non-availability of loan from OECF, Japan, procurement of turbogenerating sets for river bed power house of the S.S. Project is being delayed;

(b) if so, whether alternatives are being considered by the Government;

(c) whether the Government of India are aware that a stalemate has been created with regard to non-availability of OBCF loan and non-operating of letter of credit with M/s Sumitomo Corporation, Japan; and

(d) if so, the action being taken by the Union Government and NCA to resolve the stalemate?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) to (d). The Government is considering to procure the turbo generating sets on cash and carry basis. In a special meeting of the Review Committee for Narmada Control Authority held on 15th July, 1996 attended by the Chief Ministers of four participating States among others, it was agreed to negotiate with M/s. Sumitomo Corporation, Japan the suppliers of the Turbo-Generator sets for the River Bed Power House of Sardar Sarovar Project, regarding storage and interest charges for the Turbo-Generator sets already manufactured and stored in Japan. It will lead to further course of action in this regard.

**Jarauli Pump Canal**

3935. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry has received a letter dated 22.6.1996 regarding construction of Jarauli Pump Canal in Fatehpur in Uttar Pradesh;

(b) if so, the details of the action taken so far in this regard; and

(c) if no action has been taken the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (c). No such letter dated 22-6-96 has been received in the Ministry of Water Resources. However the letter from the Hon'ble Member of Parliament has been received in Irrigation Department, Government of Uttar Pradesh. The Detailed Project Report was received in Central Water Commission in December, 1993. The State Government is required to comply with the observations of Central Water Commission.

*[English]*

**Firing in Siachen**

3936. PROF. AJIT KUMAR MEHTA: Will the Minister of DEFENCE be pleased to state:

(a) whether Indian and Pakistani troops have been exchanging heavy fire in Siachen for over a month;

(b) if so, the details thereof stating the casualties, if any, on the Indian side;

(c) the provocation for the exchange of heavy fire between Indian and Pakistani troops; and

(d) the steps being taken to bring normalcy in Siachen?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (d). Exchange of fire takes place routinely along the Actual Ground Position Line (AGPL) in Siachen sector. In the course of such firing, during the last one month, three Other Ranks were wounded on our side. The firing by the Pakistani troops has been unprovoked. In order to resolve the Siachen issue, several rounds of talks were held during the period 1986 to 1992. Later a Non-Paper on the issue was also given to Pakistani Government in January 1994. However, there has been no positive response from the Pakistani side.

**Jammu-Ladakh National Highway**

3937. SHRI MANGAT RAM SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to strengthen the National Highways between Jammu and Ladakh;

(b) if so, the details thereof;

(c) whether efforts are also being made to make the Srinagar-Leh road traffic working during the winter also;